


Marcus Homes Private Limited (In Voluntary Liquidation)

1. The Corporate Person does not have Financial Creditors, operational Creditors, workmen and employees. No Claims have been received.
2. The following is the list of share holders of the Corporate person to whom proceeds of liquidation are to be transferred

	Name of Shareholders	No. of Shares
1	Kandula Surendra Rao	4990
2	Sata Narayana Rao	5000
3	Venkata Ramana Nittala	20000
4	Giri Kumar Kosuru	20000
5	K. Swathi	10000
6	Gagadam Suneetha	20000
7	K. Pranav	20000
8	Sanjay Kumar	5
9	Sharad Patel	5
	Total	1,00,000


Beena Nayar
Liquidator



Marcus Homes Pvt Ltd (In Voluntary Liquidation)
Reg No: IBBI/IPA-002/IP-N00463/2017-18/11335